

National Company Law Tribunal

Allahabad Bench

CP NO. 140/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017.

NAME OF THE COMPANY: Modi Industries Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Mr. Gaurav Mitta	Advocate	Petitioners	Gaurav
2.	Ms. Manmeet Kaur			
3.	Mr. G.K.K. Subramaniam	Resp. Adv		Nahar Rahul
4.	Mr. Navpreet Ahluwalia			
5.	Mr. Rahul Chaudhary			
6.	Mr. Salil Seth			
7.	Ms. Sadhna Upadhyaya	Resp. Adv		

CP No.140/ND/2013

Parties are represented by their respective senior counsels. Arguments are continued. The matter be listed on 13th September, 2017.

— Sd —

Dated:24.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash